

2. Shri C. Cherian, Vice Chairman of Authority and Chairman, Sea Food Exporters Association of India.

3. Shri Vayalar Ravi, M. P. and Member, MPEDA.

4. Shri Sakti Kumar Sarkar, M.P. and Member, MPEDA.

Being Chairman, Vice-Chairman and Members of the Marine Products Export Development Authority, the members of the delegation were quite aware of the problems caused by the presence of salmonella in shrimps, having handled similar problems in case of frog legs earlier.

Marine Products Export Development Authority

4748. SHRI A NEELALOHITHA-DASAN NADAR: Will the Minister of COMMERCE be pleased to state:

(a) who are the present Members of the Marine Products Exports Development Authority (MPEDA) at present;

(b) who among the Members have any technical qualifications in marine fisheries or subjects related to processing of marine food;

(c) who is the Chairman of the Marine Products Export Development Authority and what are his general or technical qualifications, if any; and

(d) what are the pay and allowances of the Chairman and the allowances of Directors of MPEDA at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) The present Chairman Directors and Member of the Marine Products Export Development Authority are as follows:

1. Shri R. C. Choudhury Chairman MPEDA.

2. Shri S. N. Rao, Director, MPEDA (ex-officio).

3. Shri P. J. Kurian, M.P. (Member).

4. Shri M. S. Sanjeevi Rao, M.P." (Member).

5. Shri Pattaim Rajan, M.P. (Member).

6. Smt. S. L. Singla, J. Secretary, Ministry of Agriculture (Member).

7. Shri P. D. Khemani, Dy. Secretary, Fin. Division, Ministry of Commerce (Member)

8. Shri S. P. Agarwal, Dy. Secretary, Ministry of Commerce (Member).

9. Shri S. Ramaswamy, Development Officer, Ministry of Industry (Member).

10. Shri S. M. Ochaney, Dy. Director General of Shipping, Ministry of Shipping & Transport (Member).

11. Shri C. Chellanpan. Director of Fisheries, Govt. of Tamil Nadu (Member).

12. Shri A. K. Ghorai, Secretary, Govt. of West Bengal, (Member).

13. Shri V. Srinivasan, Secretary. Govt. of Maharashtra (Member)

14. Shri S. Banerjee, Director of Fisheries, Govt. of Andhra Pradesh (Member).

15. Shri P. Basu, Commissioner of Fisheries, Govt. of Gujarat (Member).

16. Shri S. Krishna Kumar, Secretary, Govt. of Kerala (Member).

17. Shri M. Jayaraj. Director of Fisheries, Govt. of Karnataka, (Member).

18. Shri Premnanda Tripathi, Secretary, Govt. of Orissa, (Member).

19. Shri P. M. Nair, Administrator, Ut. of Lakshadweep (Member).

20. Shri R. D. Pusalkar, Chairman, New India Fisheries Ltd., Bombay (Member).

21. Shri P. Gangadharan Pillai, Managing Partner, Poyilakada Fisheries, Quilon, (Member).

22. Shri E. R. Madhav Raj, Managing Director, Coronet Canning Co., Malpe, (Member).

23. Dr. F. V. Albin, Managing Partner, Melayil Industrial and Commercial Enterprises, Quilon, (Member).

24. Shri C. Cherian, Managing Director, Chemmeens (Regd.), Cochin, (Member).

25. Shri T. M. Joseph, Managing Partner, George Maijo and Co., Madras, (Member).

26. Shri Vayalar Ravi, Congress House, Cochin, (Member).

27. Dr. E. G. Silas, Director, Central Marine Fisheries Research Institute, Cochin, (Member).

28. Shri Subhal Mullick, Managing Director, CI Foods Ltd., Cuttack, (Member).

29. Shri K. J. Herschel, Cochin, Kerala, (Member).

30. Shri S. R. Banerjee, Associated International Corporation, Calcutta, (Member).

(b) The Members are appointed by Government of India by virtue of their position and experience to represent the various interests concerned with development and exports of Marine Products. They have been considered to possess the necessary qualifications to be nominated as Members of the Authority.

(c) Shri R. C. Choudhury, the Chairman of the MPEDA, is a Senior Officer of the Kerala Cadre of the Indian Administrative Service who has had broad based experience of working in various important and responsible position in Kerala before being appointed as Chairman of Marine Products Export Development Authority.

(d) The pay and allowances of Chairman and Director of the MPEDA are as follows:—

	Rs.
<i>Chairman:</i>	
Pay	2,000
Spl. Pay	300
Allowances	850
	<hr/> 3,150 <hr/>
<i>Director:</i>	
Pay	1,900
Deputation Pay	250
Allowances	617
	<hr/> Rs. 2,767 <hr/>

Bauxite Reserves in Orissa

4749. SHRI GIRIDHAR GOMANGO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government of Orissa sanctioned a special scheme for probing bauxite reserves in the State with the collaboration of G.S.I. and M.E.C.;

(b) if so, the names of the places under survey investigation and probing the bauxite deposits by the three agencies engaged for;

(c) funds provided by the Government of Orissa, G.S.I. and M.E.C. for the purpose in 1979-80 and 1980-81;

(d) the approximate bauxite reserves located, district-wise and the names of the location; and

(e) the progress made so far in this regard by each agencies?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a), (b) and (d). The State Government of Orissa has not sanctioned any special scheme for probing Bauxite reserves in the State with the collaboration of